

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 07 of 2018**

**IN THE MATTER OF:**

**The Board of Control for Cricket in India**

**....Appellant**

**Vs.**

**CCI & Anr.**

**....Respondents**

**Present:**

**For Appellant: Ms. Aishwarya Gopala Krishnan and Ms. Ruchi Verma,  
Advocates**

**For Respondents: Mr. Samar Bansal, Ms. Aakanksha Kaul, Mr. Manan  
Shishodia and Mr. Manek Singh, Advocates**

**O R D E R**

**13.08.2019:** Post this case for 'hearing' on **17<sup>th</sup> September, 2019** at **2.00 P.M.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*sa/gc*